

**Pollution By Vam Organic Chemicals,
Muradabad**

2749. SHRI CHETAN P.S. CHAUHAN:
Will the Minister of ENVIRONMENT AND
FORESTS be pleased to state:

(a) whether the effluents discharge plant installed by the Vam Organic Chemicals, Gajraula, district Muradabad is not operational and thus causes severe air and water pollution in the region; and

(b) if so, the remedial measures taken or proposed to be taken by the Government in this direction?

THE MINISTER OF STATE OF THE
MINISTRY OF ENVIRONMENT AND
FORESTS (SHRI KAMAL NATH): (a) The
unit is complying with the standards for air
emissions; however, the treated effluent
being discharged by the industry is not
meeting the prescribed limits.

(b) The Central Pollution Control Board
has constituted a Gajraula Action Plan for
the control of air and water pollution from the
industries in the Gajraula Industrial Area.

A time-bound action plan for control of
pollution has been drawn up in consultation
with the State Governments and a Notifica-
tion has been issued under which polluting
units are required to meet the standards by
December 31, 1991.

**First Cadre Review Of W.C. Staff in
C.P.W.D.**

2750 SHRI B.L. SHARMA PREM: Will
the Minister of URBAN DEVELOPMENT be
pleased to state:

(a) whether the First Cadre review in
respect of Draftsmen and Junior Engineers
Working in CPWD offices has since been
conducted and finalised;

(b) whether the 1st Cadre review in
respect of workcharged staff has also been
conducted and not finalised;

(c) if so, the reasons therefor; and

(d) the time by which it is likely to be
finalised?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI M. ARUNACHALAM): (a) The first
cadre review of Junior Engineers of CPWD
was finalised in 1987. A Cadre Review
Committee has been constituted for con-
ducting the cadre review of the CPWD Drafts-
men's cadre.

(b) to (d). No cadre review has been
undertaken, nor is it contemplated, in re-
spect of workcharged staff of CPWD, since
the workcharged staff do not constitute a
cadre. The Government's instructions about
periodical cadre review do not cover such
staff.

**Demands of Non-Gazetted Staff Of
CPWD**

2751 SHRI B.L. SHARMA PREM : Will
the Minister of URBAN DEVELOPMENT be
pleased to state:

(a) whether the non-Gazetted office staff
working in CPWD Subordinate Offices are
agitating for last two years due to non-accept-
ance of their demands;

(b) if so, the details of their demands;

(c) the reasons for non-acceptance of
their demands; and

(d) the action proposed to be taken by
the Union Government in the matter?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI M. ARUNACHALAM): (a) Yes, Sir.